

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.108
CP(IB) 587 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shrimali Industries Pvt Ltd
V/s
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 15/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monal Davawala, Adv.
For the Respondent : Mr. Devanshu Modi, Adv. for Mr. Devashish Trivedi, Adv

ORDER

Ld. Counsel for the applicant request more time to seek instruction from the client.

Re-list on 25.10.2023.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)